

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2624
ANSWERED ON:17.03.2006
NIRMAL GRAM PURASKAR Ial
Gudhe Shri Anantrao;Singh Chaudhary Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the criteria adopted by the Government for awarding `Nirman Gram Puraskar`;
- (b) the details of the villages in each district of the country included for consideration of `Nirmal Gram Puraskar` during the last three years, State-wise; and
- (c) the details of villages awarded with `Nirmal Gram Puraskar` during last three years, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) Nirmal Gram Puraskar (NGP) is awarded to such Panchayati Raj Institutions which satisfy the following conditions:

- (i) each household has access to toilets and the practice of open defecation is completely eliminated;
- (ii) all schools and Anganwadis in the PRI area have functional toilet facilities;
- (iii) general cleanliness prevails in the concerned PRI

(b) & (c) The Nirmal Gram Puraskar (NGP) was announced on 2nd October, 2003 and the distribution of award has started since 2004-05. The number of PRIs applied and got the Nirmal Gram Puraskar in the last two years, State-wise is given in the statement enclosed.

Statement in respect of part (c) of the Lok Sabha Unstarred Question No.2624 for 17.3.2006

Sl. No.	2004		2005	
	Name of State	Total No. of Applications received	No. of PRIs awarded	Total No. of PRIs received

1. Andhra Pradesh	0	0	44	10
2. Assam	0	0	1	1
3. Bihar	0	0	10	4
4. Chattisgarh	0	0	14	13
5. Gujrat	1	1	19	4
6. Haryana	7	0	12	0
7 Himachal Pradesh	0	0	1	0
8. Jharkhand	1	0	0	0
9. Karnataka	0	0	4	0
10. Kerala	8	1	11	6
11. Madhya Pradesh	0	0	13	1
12. Maharashtra	23	13	497	377
13. Orissa	3	0	11	8
14. Tamil Nadu	29	13	304	119
15. Tripura	189	1	99	36
16. Uttar Pradesh	2	0	142	40
17. Uttaranchal	0	0	34	13
18. West Bengal	191	11	231	126
Total	454	40	1447	758